GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1561 ANSWERED ON 26/07/2022

FUNDS SANCTIONED FOR MGNREGS

1561. SHRI KHAGEN MURMU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds sanctioned for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country especially in the Maldaha Uttar parliament constituency of West Bengal for the current year; and
- (b) the total funds sanctioned for construction work in the said Constituency under this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a)&(b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. This is achieved through creation of durable assets having substantial avenue of employment of unskilled workers, which includes construction of various works. No separate sanction for construction work is made under the scheme. Funds are not sanctioned for the Districts/Parliamentary Constituencies separately.

In the current financial year 2022-23 (as on 20.07.2022) an amount of **Rs. 34,847 crore** has been released to the States/UTs **except State of West Bengal** for the implementation of Mahatma Gandhi NREGS.

Funds of State of West Bengal have been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.
